

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 23(ND)15
CA. NO.

CORAM:

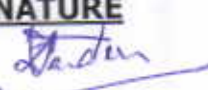

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016**

NAME OF THE COMPANY: M/s. Jagjeet Sing Mahal V/s. M/s. Mahal buildwel Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Kunal Tandon	Advocate	Petitioner	
2.	Jaspreet Singh	Advocate	Petitioner	

ORDER

Written submissions have been filed. Re-notify this case for further consideration
on 23.08.2016.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R. Varadharajan)
Member Judicial